

exchange lines and retired 13,200 lines of old electro-mechanical exchanges; net addition during the year being 68,800 telephone exchange lines.

(b) Yes, Sir.

(c) and (d). Subject to timely availability of allotted equipment, it is proposed to instal 86,000 telephone exchange lines, out of which 27,000 lines of old exchanges would be retired, net proposed addition during the year 1990-91 being 59,000 lines.

Shifting of Post Offices of Jajpur Sub-Division

7238. SHRI ANADI CHARAN DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some of the Post Offices of Jajpur Sub-Division in Cuttack North and Cuttack South Divisions: including the Jajpur Head Post Office, Telegraph Office, Kabirpur and Dharamsala Post Offices are functioning in dilapidated buildings;

(b) if so, whether there is any proposal to shift these post offices or to construct new buildings therefor; and

(c) if so, the details thereof along with the time frame?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) None of these Offices is functioning in dilapidated buildings.

(b) and (c). In view of reply to part (a) above, the question does not arise.

Shifting of Chakma Refugees

7239. SHRI K.B.K. DEBBURMAN: Will the Minister of HOME AFFAIRS be pleased

to state:

(a) whether there is any scheme to shift some of the Chakma refugees in Tripura to other States;

(b) if so, the details of the scheme;

(c) whether Tripura Government have recently sent any representation in this regard; and

(d) if so, the Union Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) Does not arise.

(c) Tripura Government has represented a number of times for early repatriation of Chakma refugees to Bangladesh.

(d) The Government of India have impressed upon the Bangladesh Government on many occasion including the occasion of External Affairs Minister's last visit to Bangladesh to do everything possible to persuade the refugees to return.

Space on Rental Basis Under Communication Ministry of Bombay and Nagpur

7240. SHRI VASANT SATHE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total office and residential space occupied by various offices under Communication Ministry at Bombay and Nagpur and of this how much is taken on rental basis from the private parties on agreement for fixed period;

(b) the details of the cases partywise,

where the period of lease is over and the owners have sought release of the rented space for their use;

(c) the number of the cases and area released during the last three years and number of cases and area involved which are pending consideration for release;

(d) additional space constructed for official/residential requirement by the Department during the last three years and under construction for the next two years; and

(e) whether release of space to the private parties has been in accordance with the list of priority and measures proposed to keep to the terms of agreement with private parties?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (e). Information is being collected and will be laid on the Table of the House.

Fertilizer Consultancy Units

7241. SHRI K. PRADHANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to establish more Indian fertilizer consultancy units;

(b) if so, whether these units would effect the present units like Project and Development India Ltd., (PDIL) and Fertilizer and Engineering Designs Organisation (FEDO) in any way; and

(c) if so, the facts in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) No, Sir.

(b) and (c). Do not arise.

Construction of Roads and Bridges in Orissa

7242. SHRI GIRIDHAR GOMANGO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the progress made in the construction of roads and bridges sanctioned by Union Government under CRF during Seventh Plan; and

(b) the proposal submitted by the Government of Orissa to include the new schemes during Eighth Plan for construction of roads and bridges?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRI SHNAN): (a) In Orissa only one work for construction of a high level bridge over river Safai on Rourkela-Sambalpur Road was approved during the 7th Plan at a cost of Rs. 140.00 lakhs under the Central Road Fund. As reported by the State Government, work on all the foundations has been taken up. The bridge is likely to be completed in June, 1991.

(b) The Government of Orissa have submitted proposals for sanctioning 46 works under Central Road Fund Programme at an estimated cost of Rs. 45.76 crores for 1989-90 and the 8th Five Year Plan period. The list of the proposals is given in the Statement below. These proposals have not been processed for approval as the actual augmentation of Central Road Fund has not taken place.